

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13

C.P.(IB) 255/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.09.2022**

NAME OF THE PARTIES: - **Nilam Mittal V/s Omkar Realtors & Developers Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present
For the Respondent : Mr. Mohanish Chaudhery, Advocate

Section 7 of the IBC, 2016

ORDER

None present for the Financial Creditor. Record reveals that there is no representation from the side of the Financial Creditor on three occasions (i.e. on 12.07.2022, 21.07.2022, 24.08.2022). In that view of the matter and to give a fair chance to the Financial Creditor, Registry is directed to issue Notice to the Financial Creditor intimating the next date of hearing and to place on record Compliance Report well before the adjourned date. List this matter on Board on 11.10.2022, under the caption "either for appearance or for passing dismissal order".

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

VEDANT KEDARE